

**Shailesh Chandra Ojha****Interim Resolution Professional of****Multicity Hospitalities LLP**

IBBI Reg No. IBBI/IPA-001/IP- P-02859/2023-2024/14382

IBBI Reg Address: Flat No: 101 UGF, Plot No: 28A-28B,

Extn 1, Sewak Park, Adjacent NSIT, Dwarka More, New Delhi-110059

**Correspondence Address:** E-701, Design Arch eHomes,

Surajpur Site 'C", Greater Noida,

Gautam Budh Nagar (UP) -201306

**Mob: 9868067652****Process email: cirp.multicity@gmail.com**

14.07.2025

**List of Creditors**

The figure of claims received, verified and admitted on provisional basis as on 14.07.2025 by Resolution Professional :

Claimant Type	Name of the Claimant	Claim Amount (As per the Form) Rs.	Claim Verified Rs.	% age of Total Claim
Operational Creditor (other than Workmen, Employees and Govt Dues)	M/s Indo Spirits	8,96,81,976 /-	8,96,81,976 /-	99.31%
Operational Creditor (other than Workmen, Employees and Govt Dues)	M/S Delhi Liquors	5,25,370 /-.	3,27,080/-	0.36%
Operational Creditor (other than Workmen, Employees and Govt Dues)	M/s Delhi Liquors/Gurmeet Singh	3,00,630/-	3,00,630/-	0.33%
Total		9,05,07,976/-	9,03,09,686/-	100 %

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AFA valid upto 30.06.2025